

success in the Union Territory of Andaman and Nicobar Islands and increasing the plantation to 50,000 hectares in the Bay Islands can save a huge amount of foreign exchange; and

(b) if so, the decision in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) and (b) Andaman & Nicobar Islands is suitable for undertaking extensive oil palm cultivation. Starting with a plantation by Andaman & Nicobar Island Forest Department over 160 hectares of forest land in 1975-76 the Andaman & Nicobar Islands Forest and Plantation Development Corporation has raised red oil palm plantation over an area of 1433 hectares.

In view of certain apprehensions over the appropriateness of converting ecologically sensitive tropical rain forests into red oil palm plantation it has been decided that further planting should be restricted to 400 hectares or the area already clear felled, whichever is less.

Selection of ex-servicemen for Mother Dairy booths

2800. SHRI MANIK REDDY : Will the Minister of DEFENCE be pleased to state :

(a) the number of ex-servicemen selected so far by Mother Dairy as concessionaires for milk, fruit and vegetable booths;

(b) the number of these ex-servicemen whose contracts have been terminated so far; and

(c) details thereof with reasons of cancellation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) to (c) 437 ex-servicemen were selected as concession-

aires for milk booths during the period January, 1981 to June, 1986 and 14 for Fruit & Vegetable shops during the period January, 1985 (when the scheme commenced) to June, 1986 by the Mother Dairy, Delhi.

Milk Booth contracts of 372 ex-servicemen were terminated during the period January, 1981 to June, 1986, for reasons as indicated below :—

(i) Agreements terminated by the Dairy in terms of various clauses of the agreements.	201
(2) Agreements terminated due to notices given by the concessionaires as per clause of the agreement.	161
(3) Agreements terminated due to death of concessionaires.	10
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	372
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Contracts of 10 ex-servicemen for Fruit & Vegetable shops were terminated during the period January 1985 to June 1986 due to the following reasons :—

(i) Agreement terminated by Dairy in terms of various clauses of the agreements.	4
(ii) Agreements terminated due to notices given by concessionaires as per clause of the agreement.	6
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Presently, the concessionaires of all the 300 Milk Booths and 4 (out of 11) Vegetable and Fruit Shops of Mother Dairy, Delhi are ex-servicemen.